

Reports and Accounts (2001-02) of Coal Ministers Provident Fund Scheme, Coal Mines Family Pension Scheme (Ceased), Coal Mines Deposit Linked Insurance Scheme and Coal Mines Pension Scheme and related papers:

THE MINISTER OF STATE IN THE MINISTRY OF COAL AND MINES (DR DASARI NARAYANA RAO): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

(a) Annual Report and Accounts of the Coal Mines Provident Fund Scheme, Coal Mines Family Pension Scheme (Ceased), Coal Mines Deposit Linked Insurance Scheme and Coal Mines Pension Scheme, for the year 2001-02, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Schemes.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT 234/04]

Assessment Report (2001-02) regarding Programme for accelerating the spread and development of Hindi

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIK RAO GOVIL): Sir, I lay on the Table a copy (in English and Hindi) of the Thirty-third Annual Assessment Report for the year 2001-02, regarding Programme for Accelerating the Spread and Development of Hindi and its progressive use for the various official purposes of the Union and its implementation. [Placed in Library. See No. LT 380/04]

Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, I lay on the Table:

(I) a copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968, along with delay statement.

(1) G.S.R. 413 dated the 10th November, 2003, publishing the Central Industrial Security Force, Assistant Commandant (Junior Administrative Officer) Recruitment Rules, 2003.

(2) G.S.R. 155 (E) dated the 28th February, 2004, publishing the Central Industrial Security Force Group A and Group B Civilian